

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

10(ND) 12

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
25.01.2018

NAME OF THE COMPANY: Zaheer Ahmed Vs. M/s Tasmi Frozen Food
Export Pvt Ltd. &Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

Present : None.

ORDER

Be listed before the Special bench on 9th February, 2018.

-S-d-1

(Deepa Krishan)
Member (T)

-S-d-1

(Ina Malhotra)
Member (J)

(Lekh Raj Singh)